CENTRAL ADMINISTRATIVE TRIBUNAL BANGALORE BENCH

Second Floor, Commercial Complex, Indiranagar, BANGALORE- 560 038.

Dated: 30 JAN 1995

APPLICATION NO: 1269 of 1994.

APPLICANTS:- Smt.Narasamma, Bangalore-42.

V/s.

RESPONDENTS:- The Senior Divisional Officer(Personnel), Southern Railway, Mysore and two others.,

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- Dr.M.S.Nagaraja, Advocate,
 No.11, Second Floor,
 First Cross, Sujatha Complex,
 Bandhinagar, Bangalore-9.
- The Senior Divisional Officer(Personnel), Southern Railways, Mysore Dividion, Mysore.
- 3. Sri.N.S.Prasad, Advocate, No.242, Fifth Main, Gandhinagar, Bangalore-9.

Subject:- Forwarding of copies of the Order passed by the Central Administrative Tribunal, Bangalere.

Please find enclosed herewith a copy of the ORDER/STAY ORDER/INTERIM ORDER/ passed by this Tribunal in the above mentioned application(s) on __19th January,1995.

Issued on 30/01/95 p

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DEPUTY REGISTRAR
JUDIC IAL BRANCHES

CENTRAL ADMINISTRATIVE TRIBUNAL: BANGALORE BENCH: BANGALORE

APPLICATION NUMBER 1269 OF 1994

THURSDAY, THIS THE 19TH DAY OF JANUARY, 1995.

Mr. Justice P.K. Shyamsundar,

Vice-Chairman.

Narasamma, Aged 67 years, W/o late Sri P.Ramaswamy, 19/60, 5th Street, Kamaraj Road, Asarkhan Street, Bangalore-560 042.

.. Applicant.

(By Advocate Dr.M.S.Nagaraja)

- 1. The Senior Divisional Officer (Personnel), Mysore Division Office, Southern Railway, Mysore.
- Chairman,
 Railway Board, Rail Bhavan,
 New Delhi-110 001.
- 3. Union of India,
 represented by Secretary to Govt.,
 Ministry of Railways,
 Rail Bhavan, New Delhi-110 001.

.. Respondents.

(By Standing Counsel Shri N.S.Prasad)

ORDER

I have heard both sides and notice that the representation, made by the applicant as per Annexure-Al dated 17-6-1993 is still pending consideration and disposal by the respondents/rail-way administration. In that view of the matter, I direct respondent-l to dispose of the above said representation in accordance with law including the relevant Railway Board's circulars and instructions as the case may be, within 3 months from the date of receipt of a copy of this order.

With the above observation, this application is disposed off at the admission itself. No costs.



TRUE COPY

Section Officer
Central Administrative Tribunal

ntral Administrative 171 Bangalore Bench Bangalore

np/

Sd/-

VICE-CHAIRMAN!